

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 26.11.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Mr. H.S. Balot, Advocat	S.B. Criminal Revision Petition No. 1343/2014 Didar Devi & Anr. V/s Jhabarmal	Mr. R.S. Choudhary	Mr. Rajesh Bhati, PP

CAUSE LIST 28.11.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Mr. Murlidhar Vaishnav, Retd. RHJS	S.B. Application No. 1161/2016, In S.B. Criminal Misc. Petition No. 3312/2016 Ramesh Kumar & Ors. V/s State & Ors.	Mr. G.S. Bhati	Mr. Ravi Panwar for Respodent No. 2

M. Sharma
24/11/16
उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण,
जोधपुर

“ Help The Needy -- Timely Help May Create History ”